
Bharat Sanchar Nigam Limited Vs M/s.Alekya Graphic Pvt. Limited

Civil Revision Petition No. 1315 of 2006

Court: Andhra Pradesh High Court

Date of Decision: May 1, 2018

Acts Referred:

Arbitration and Conciliation Act, 1996 " Section 5, 8, 8(1), 8(2)#Arbitration Act, 1940 " Section 24

Hon'ble Judges: C.V.Nagarjuna Reddy, J; D.V.S.S.Somayajulu, J

Bench: Division Bench

Final Decision: Allowed

Judgement